

DIVISION BENCH
COURT - II

O-220

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

APPEAL/30(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD JULY 2024

IN THE MATTER OF	RITA ROY VS SALT LAKE WINE PVT LTD
UNDER SECTION	SEC. 58(3)

Appearance (via video conferencing/physically)

Mr. Sugata Shankar Roy, Adv.] For the Respondent

Mr. N. N. Pahari, Adv.]

Mr. Pranab Roy] Respondent No.1 in person

ORDER

1. Ld. Counsel appearing on behalf of the Respondent present. Ld. Respondent No.1 in person present.
2. List the matter for further consideration on **31.07.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**